NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

	PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMB	ER-JUDICIAL
APPLICATION NUMBER		:	
PETITION NUMBER		: CP/121/2017	
NAME OF THE PETITIONER(S)		: NATIONAL POLYPLAST PVT LTD	
NAME OF THE RESPONDENT(S)		: ROC, CHENNAI	
UNDER SECTION		: 14(1)	1-1-1-1
S.No. NAME (IN CAPITAL)		DESIGNATION A	SIGNATURE
		REPRESENTATION BY WHO	 OM
DP: Eyek	S. Abishek	Petitioner	S. Abum
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<u>ORDER</u>

Counsel for the Applicant present. The **Registry** is directed to issue notice to the RoC for submitting report. Counsel for the Applicant is also directed to issue notice to the RoC for submission of their report. Put up on **14.12.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)

ghk